are 263 loco sheds in India of which 42 are in the Northern and 46 in the North Eastern zones.

(b) and (c). The Northern and North Eastern zones were not formed in 1950-51 and 1951-52. The information in respect of railways now located in these zones for 1950-51 and 1951-52 is being obtained and will be placed on the Table of the House when received.

Shri Ganpati Ram: May I know whether the total number and the percentage of fitters and technicians employed increased during the period 1947 to 1952?

Shri L. B. Shastri: I shall require notice.

Shri Ganpati Ram: May I know what are the terms of wages and service of fitters and technicians—whether they are daily, weekly or monthly, and at what rate according to the class of work?

Shri L. B. Shastri: Naturally, I shall require notice for that.

Shri H. N. Mukerjee: Would the Railway Minister please state if there is any idea of removing the Kanchrapara Loco Shed to anywhere in the North-Eastern Zone?

Shri L. B. Shastri: I shall require notice.

NEW RAILWAY LINE IN VINDHYA PRADESH

*1271. Shri K. C. Sodhia: Will the Minister of Railways be pleased to state:

- (a) whether Government propose to take any steps regarding construction of any new railway line in Vindhya Pradesh; and
 - (b) if so the proposals before them?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) and (b). The following proposals for construction of new railway lines in Vindhya Pradesh are under consideration:

- (i) Sumerpur to Katni via Harpalpur and Chhatarpur.
- (ii) Garhwah Road to Manikpur via Singraufi.
 - (iii) Umaria Branch.

None of the above has, however. so far been approved for construction.

Shri Syamnandan Sahaya: Will the Government be pleased to state if they are considering proposals to restore the railway lines which were abandoned during the war?

Mr. Speaker: Order, order.

श्री बी० ी० शास्त्री: क्या एंच वर्षीय योजना के अन्दर कोई ऐसी स्कीम है कि जिस से विन्ध्य प्रदेश में रेलवे लाइन निकाली जा सके?

भी एल॰ भी॰ झास्त्री: अभी तक तो स्कीम में नहीं है लेकिन जसा में न अभी बताया इन तीनों रलवे लाइनों पर विचार हो रहा है। अभी कोई फैसला नहीं हुआ है।

Shri B. S. Murthy: May I know whether there is any policy with regard to laying out new lines and, if so, what is the policy?

Mr. Speaker: It is too wide a question. It cannot be answered in a short manner.

AGRICULTURAL LABOURERS

*1272. Shri Raghavalah: Will the Minister of Food and Agriculture be pleased to state the total number of agricultural labourers unemployed during the years 1948 to 1952?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): No data on unemployment of agricultural workers is available. I should like to add, however, that data on unemployment of men agricultural workers have been collected during the intensive family survey in the third the Agricultural Labour Enquiry. These are being tabulated, and on the completion of the tabulation it will be possible to have an idea of the unemployment of men workers in the sample agricultural workers' families governed by the intensive family survey.

Shri Raghavaiah: May I know whether the percentage of unemployment among the agricultural workers has been increasing or decreasing in the last ten years?

Shri Karmarkar: As I said, we have no data om unemployment among agricultural workers.

Shri B. S. Murthy: Will the Government be pleased to institute a census of the unemployed agricultural labour?

Shri Karmarkar: We will take that suggestion, Sir.

Shrimati Renu Chakravartty: In the survey which the hon. Minister has just mentioned, may I know whether any actual figures have been taken about women agricultural labour and the disparity in their wages compared with men agricultural labour?

Shri Karmarkar: As I said, the sample survey is only for men. It is a difficult operation. I am quite sure in course of time we shall have a full survey.

Vanaspati Factories in the South

*1273. Shri Vishwanatha Reddy: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether almost all the Vanaspati factories that were newly established since 1946 in the South were closed down even before production was started and if so, why:
- (b) the amount of public money locked up in these factories; and
- (c) whether Government are investigating the possibility of giving a fillip to this industry and if so, in what way?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No. Out of the 12 factories permitted to be established in the South since 1946, 7 have gone into production. The erection of the remaining 5 factories has not yet been completed.

- (b) Does not arise.
 - c) No

Shri Viswanatha Reddy: The hon. Minister stated that out of the twelve factories established, seven factories have gone into production. May I know whether all these seven factories are in full production, that is, to their full capacity?

Shri Karmarkar: I think they are in fairly good production. I could not say whether they are in full production.

सेठ अवस्य सिंह: क्या माननीय मंत्री बताने की कृपा करेंगें कि जो प्रोडक्ट फैक्टरीज में तैयार होता है उसका गवर्नमेंट के इंस्पेक्टर निरीक्षण करते हैं।

श्री करमकर: सब चीजों का गवर्न-मेंट द्वारा निरीक्षण होता है।

Dr. P. S. Deshmukh: May I know if it is the policy of the Government to give fresh licences for the establishment of these factories?

Shri Karmarkar: No. At the moment we consider that the capacity for production is sufficient in the country. 127 PSD. Shri Viswanatha Reddy: May I know whether hydrogenated oils will be allowed for export instead of raw groundnut oil, with a view to give a fillip to this industry?

Shri Karmarkar: I think it is allowed for export.

Bhan Saheb Patil: May I know whether this vanaspati ghee is injurious to national health?

Mr. Speaker: I think that is far away from the present question!

पंडित मुनीस्वर बत्त उपाच्याय: क्या मैं जान सकता हूं कि १२ में से जो पांच फैक्टरीज़ अभी तक बन नहीं चुकी हैं उन की कोई आवस्यकता है।

श्री करमरकर : हमारा स्थाल है कि अभी तो जो प्रोडक्शन वनस्पति घी का होता है वह हमारे लिये काफ़ी है । अभी जो फैक्टरीज ने प्रोडक्शन शुरू नहीं किया है खायद उसका कारण यह है कि उन के दिल में खक है कि उनका वनस्पति घी विक सकेगा या नहीं।

Shri Dabhi: Is it a fact that just as vanaspati is adulterated with ghee, some inferior stuff is adulterated with vanaspati by the vanaspati manufacturers with the help of expert scientists?

Shri Karmarkar: Anything might be adulterated with anything else.

Mr. Speaker: We will go to the next question.

CESS ON SUGAR INDUSTRY

*1274. Shri B. N. Roy: Will the Minister of Food and Agriculture be pleased to state:

- (a) the amount which the Government of India got as Central Duty from sugar industry (Statewise) in 1949-50, 1950-51 and 1951-52;
- (b) the amount granted for the development of that industry in those years; and
- (c) whether there is any development scheme for that industry this year?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement showing the excise duty that the Government of India collected from the Sugar industry (Statewise) in 1949-50, 1950-51 and 1951-52 is laid on the Table of the House. [See Appendix VI annexure No. 36].